

**Shri Bogawat :** May I know if there are several applications from weavers in Bombay State, and especially from Ahmednagar, for exemption so far as power-looms are concerned?

**Shri Karmarkar :** All those who are entitled to exemption will get them.

**Shri K. K. Basu :** On what basis?

**Shri Karmarkar :** I am not aware of any particular applications pending with us.

**Shri Thimmaiah :** May I know the factors taken into consideration in fixing the limit of exemption at 24.

**Shri Karmarkar :** I thought my friend could easily appreciate the decision. Where there are very small units, they are likely to suffer more.

**Shri Heda :** May I know the proportion or the percentage of the power-looms that are closed because they could not work economically?

**Shri Karmarkar :** We have not any information on the matter.

#### Export Advisory Council

\*1331. **Shri Ramachandra Reddi :** Will the Minister of Commerce and Industry be pleased to lay a statement on the Table of the House showing :

(a) the number of meetings held by the Export Advisory Council in 1953-54 and 1954-55 so far ;

(b) the nature of recommendations made by the council during this period ; and

(c) how many of them have been implemented by Government?

**The Minister of Commerce (Shri Karmarkar) :** (a) to (c). A statement is laid on the Table of the House. [See Appendix VII, annexure No. 43].

**Shri Ramachandra Reddi :** May I know the specific recommendations made with regard to the removal of licensing restrictions on exports and improvement in transportation and shipping facilities?

**Shri Karmarkar :** Yes, Sir, there were discussions on various points. Now, the suggestions so far as the last meeting is concerned, are like this. Liberalisation of export lines, promotion of new lines of export, measures for expansion of export trade, reduction or abolition of export duties, transport and shipping facilities for export, simplification of licensing procedure and customs

—these were the various subjects discussed, and it would be difficult to give a detailed precis on all the discussion that took place.

**Shri Ramachandra Reddi :** I wanted the specific recommendations that have been made, but the hon. Minister has given only generalisations thereof. If they are not confidential, can the hon. Minister give the specific recommendations?

**Shri Karmarkar :** They are not at all confidential. In fact, our proceedings are open to the public, press, and my hon. friend will find a very good summary published in the Press during those days when the meeting was held.

**Shri Ramachandra Reddi :** With regard to part (c) of the question, it is stated that the suggestions made by the Council are given full and prompt consideration. My question was whether they have been implemented by the Government? Do the Government consider that implementation is synonymous with consideration?

**Shri Karmarkar :** Sometimes yes, Sir, if the matter is too simple.

#### Textile Production

\*1333. **Shri D. C. Sharma :** Will the Minister of Commerce and Industry be pleased to state the target fixed for textile production under the Second Five Year Plan?

**The Minister of Commerce (Shri Karmarkar) :** No targets have as yet been fixed.

**Shri D.C. Sharma :** May I know if it is the intention of the Government to increase the *per capita* consumption of cloth in India in the Second Five Year Plan, and if so, what is the approximate figure they have in mind?

**Shri Karmarkar :** We have generally envisaged that the *per capita* consumption should rise to 18 yards per head.

**Shri D. C. Sharma :** Has the Government studied the recent statement which has been made by certain manufacturers that the *per capita* consumption of cloth in India could be raised to 21 yards without much difficulty? Has that proposition been considered by the Ministry?

**Shri Karmarkar :** My hon. friend presumably refers to reports that appeared in the press two days back, but I have no definite information in the matter. It

is possible that some one has suggested 21 yards per head as the *per capita* consumption.

**Shri D. C. Sharma :** May I know if the Government has arrived at any tentative conclusions with regard to the allocation of cloth between the mills and the handloom industry?

**Shri Karmarkar :** Yes, Sir. That will be one of the principal decisions to be taken regarding the allotment as between the mills and the handloom industry. One strong view held is that we should not give any more allotment to the mills, not much.

**Shri Bogawat :** May I know if there is any representation by the Khadi and Village Industries Board to have a target of 3,200 million yards and that no further allotment should be given to the mills in the Second Five Year Plan?

**Shri Karmarkar :** I am not sure of the precise terms in which the recommendation has been made. I should like to have notice. It is an important matter.

**Shri Raghavaiah :** In view of the fact that the experience of the first Five Year Plan has shown an increase of unemployment in the country, do Government propose, or do Government think that after the Second Five Year Plan they will be able to increase the purchasing capacity of the people.

**Shri Karmarkar :** The first half of the question relates to employment, and as such my hon. friend might address to it the Planning Commission. About the other half.....

**Mr. Speaker :** He gives it as the reason for his second proposition.

**Shri Karmarkar :** I should not at all accept his reason, because the output of cloth has not resulted in unemployment.

### MILL OIL

\*1335. **Shri Jhulan Sinha :** Will the Minister of Production be pleased to state the steps taken or proposed to be taken with regard to the implementation of the recommendations of the All-India Khadi and Village Industries Board to levy a cess of Rs. 1/4/- per maund on oil produced by mills in India?

**The Deputy Minister of Production (Shri Satish Chandra) :** The recommendation of the Board to levy a cess of Rs. 1/4/- per maund on oil produced by Mills in India and to utilize the funds thus obtained for developing, financing and sub-

sidizing Ghani Oil Industry will be examined in the light of the recommendations of Expert Committee set up by the Government to carry out a general survey of the Oil Seeds Crushing Industry in the country.

Pending a final decision Government have as an interim measure sanctioned the grant of Production Subsidy of Rs. 2/8/- per maund of oil and financial assistance in the shape of loans to Ghanis organised through Co-operative Societies or recognised institutions.

**Shri Jhulan Sinha :** In view of the great disparity in the prices of *ghani* oil and mill oil do Government consider it expedient to take early steps for stabilising the price of *ghani* oil so as to make it available if not at a cheaper price at least at the same price as mill oil?

**Shri Satish Chandra :** It is with that object in view that this subsidy of Rs. 2-8-0 per maund of oil produced by *ghanis* has been sanctioned on the recommendation of the Khadi Board.

### Amenities in Displaced Persons' Colonies

\*1336. **Shri Radha Raman :** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that the Government of India have approved the scheme of the Delhi State Government to spend rupees 50 lakhs for providing basic civic amenities to the people living in Displaced Persons' Colonies in Delhi; and

(b) if so the special features of this scheme?

**The Minister of Rehabilitation (Shri Mehr Chand Khanna) :** (a) and (b). No such scheme has been received from the State Government. But a provision of Rs. 48.6 lakhs has been made during the year 1955-56 for providing civic amenities and undertaking development works.

**Shri Radha Raman :** The hon. Minister just now stated that a sum of about Rs. 48 lakhs has been set aside for developmental work. May I know which of the colonies will be taken up for the developmental work to be done with the aid of this money.

**Shri Mehr Chand Khanna :** A number of colonies will be covered in Delhi. I can mention some of them offhand. They are Sarai Rohilla, Reeds Lines, Malviyagar, colonies on Najafgrah road, Tehar, Motinagar, Rameshnagar, Tilaknagar and Jhil Kharanjia.